

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 555 of 1994

Monday this the Eighteenth day of April, 1994

CORAM

Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman

Hon'ble Mr.P.V.Venkatakrishnan, Administrative Member

P.R. Muraleedhara Kurup,  
Head Clerk, Central Public Works  
Department, Cochin Central Divn.  
Cochin-35.

...Applicant

(By Advocate Mr.M.R.Rajendran Nair)

Vs.

1. The Superintending Engineer (Coord)  
Central Public Works Department  
South Zone, 140 Marshals Road  
Egmore, Madras-8.

2. The Executive Engineer,  
C.P.W.D. Cochin Central Division  
Kochi.

3. The Superintending Engineer  
C.P.W.D. Central Circle,  
Trivandrum.

.....Respondents

(By Advocate Mr.K.Karthikeya Panicker, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant approached this Tribunal apprehending  
that he may be transferred. His daughter is in her final  
year in the School, and he prays that he may be  
retained at Cochin during the academic year 1994-95.

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contd....

2. Additional Standing Counsel submits that applicant is being transferred only to Trichur. We record the statement. Applicant cannot have any legitimate grievance against the transfer to Trichur.

3. We dispose of the application accordingly. No costs.

Dated 18th April, 1994

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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